

DIVISION BENCH

ITEM NO.117

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.08/2021, IA NO.07/2022 & MA NO.12/2023 IN CP No.45/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 13th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S RAMA ENTERPRISES V/S NATH AGRICULTURAL FARMS PVT LTD & ORS.
UNDER SECTION	213 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For the Petitioner

Sh. Prakhar Mithal with Sh. Mohit Chaudhary, Advts.

: For the Res. Nos.2 to 7

ORDER

Ld. Counsel, Sh. Prakhar Mithal representing the Respondent nos.2 to 7 present through VC.

However, there is no representation on behalf of the petitioner. The NCLT Bar, Allahabad Bench on call from Bar Council of U.P. is abstaining from work today. Therefore, in the interest of justice; the matter is adjourned for 18th October, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

13th September, 2023

*Kavya Prakash Srivastava
(Stenographer)*